

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

35. IA 2781/2023
IN
C.P. (IB)/799(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: DBS Bank India Ltd.
Vs
S.K.S Textiles Ltd.

Section 7, 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Aniruth G. Purusothaman, Ld. Counsel for the Applicant/ RP present. Mr. Yahya Batatawala a/w Ms. Uma Chatterjee, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the RP submits that in compliance of the earlier order, the Respondents have supplied documents yesterday. Therefore, he seeks time to verify the same.
3. ist this matter on **15.09.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)